## [9 December, 2002] RAJYA SABHA

During 2001-2002, an amount of Rs. 1200.00 lakh was released under the scheme for construction of 4000 dwelling units at various slum locations in the State and during the current financial year *i.e.* 2002-2003, an amount of Rs. 57.88 lakhs has already been released under the Scheme as against their Central subsidy allocation of Rs. 2499.55 lakh.

## Disaster management study group

1941. SHRI PRASANTA CHATTERJEE: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the study by the Disaster Management Study Group indicated the 20 per cent of the Capital's population would perish and large scale destruction of property would take place in the event of earthquake over six degree magnitude;
- (b) if so, whether Government identified the building which are not having adequate safety measures; and
  - (c) the measures taken to rectify the same?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL): (a) and (b) According to the Seismic Zonation prepared by the Bureau of Indian Standards (BIS), Delhi falls under Seismic Zone IV. According to the opinion of experts, building stock is prone to damages under high intensity of earthquake measuring 6 and above on Richter scale particularly those buildings which are not constructed according to the safety norms and codes and specifications formulated by BIS. Government has not undertaken any survey of the existing buildings in Delhi.

(c) In 2001, the Ministry of Urban Development & Poverty Alleviation issued a Gazette Notification (No. 177 dated 21.3.2002) specifying the modifications/additions to the existing Building Byelaws of Delhi to ensure that buildings that are constructed will mandatorily provide for requisite safety features with respect to earthquake forces.

## Worse conditions of roads/streets in Jeevan Park Extension

1942. PROF. M. SANKARALINGAM: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government are aware that conditions of road/streets in